

**NATIONAL COMPANY LAW APPELLATE TRIBUNAL**

**NEW DELHI**

**Company Appeal (AT)(Ins) No. 130 of 2019**

**IN THE MATTER OF:**

**Shyam Metalics & Energy Ltd.**

**...Appellant**

**Versus**

**Rathi Steel and Power Ltd.**

**...Respondent**

**Present**

**For Appellant: Ms. Pratiksha Sharma and Mr. Ankit Acharya, Advocates.**

**ORDER**

**03.07.2019** Due to paucity of time the matter could not be taken up.

Post this appeal 'for Admission (After Notice)' on 30<sup>th</sup> July, 2019.

[Justice S.J. Mukhopadhaya]  
Chairperson

[Justice A.I.S. Cheema]  
Member (Judicial)

[Kanthi Narahari]  
Member (Technical)

mohan/gc/